

(PSBs) has been referred by the Government to PSBs for action as per approval by the bank's Board. The reforms agenda is aimed at Enhanced Access & Service Excellence (EASE) and encapsulates a synergistic approach to ensuring prudential and clean lending, better customer service, enhanced credit availability, focus on Micro, Small & Medium Enterprises (MSMEs), and better governance. To measure public perception about improvements in EASE, it envisages survey by an independent agency and public reporting. Reforms in the agenda include increasing lending to MSMEs, making it easier for MSMEs and retail customers to transact, significantly increasing access to banking services, near-home banking services, time-bound refund on unauthorised electronic transactions, and mobile ATMs in underserved districts.

#### **Relaxation in rectification of GST returns**

412. SHRI N. GOKULAKRISHNAN: Will the Minister of FINANCE be pleased to state:

(a) whether businesses have been finding it difficult to assess tax liability correctly after India moved to Goods and Service Tax;

(b) whether it is a fact that Government has relaxed norms for rectification of GST returns;

(c) if so, the details thereof; and

(d) whether it is also a fact that this relaxation will give an opportunity to businesses to claim tax credit correctly by rectifying the mistakes made initially while computing GST liability?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) No Sir. Assessment of tax liability has become easier under GST for businesses as compared to pre-GST regime.

(b) and (c) Yes Sir. Keeping in mind the various representations received from various stakeholders, Circular Nos. 7/7/2017-GST dated 1st September, 2017 and 26/26/2017-GST dated 29th December 2017 have been issued detailing the manner in which the errors in the GST returns can be rectified.

(d) Yes, Sir.

#### **Bad loans written off by PSBs**

413. SHRI R. VAITHILINGAM: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that public sector banks wrote off a record ₹ 81,683 crore worth of bad loans in the financial year ended March, 2017;